

(2022) 12 MP CK 0084
In the Madhya Pradesh High Court
Case No : Writ Petition No. 28781 Of 2022

Dinesh Narayan Pareek

APPELLANT

Vs

State Of Madhya Pradesh And Others

RESPONDENT

Date of Decision : 14-12-2022

Acts Referred:

Constitution Of India, 1950 — Article 226
Madhya Pradesh Land Revenue Code, 1959 — Section 44, 250

Citation : (2022) 12 MP CK 0084

Hon'ble Judges : Gurpal Singh Ahluwalia, J

Bench : Single Bench

Advocate : Anand Purohit And Akram Khan, Devendra Choubey

Final Decision : Dismissed

Judgement

Gurpal Singh Ahluwalia, J

This petition under Article 226 of the Constitution of India has been filed seeking following reliefs :

(1) That, the conduct and working style of the respondent no.4 may kindly be taken into consideration and as per the rules and regulations appropriate administrative action may direct to be taken against them in the interest of justice.

(II) That, while invoking the supervisory jurisdiction, this Hon'ble High Court may kindly be quashed the entire pending proceedings before the respondent no.4 with respect of application filed under Section 250 of MPLRC as well as the order dated 17/06/2022 in the interest of justice.

Any other relief which this Hon'ble Court deems fit in the facts and circumstances of the case same may kindly be granted to the petitioner.

It is fairly conceded by counsel for petitioner that against the impugned order dated 17.06.2022 passed by Tehsildar, Tehsil Maksudangarh, District Guna in

case No.01 A-70/2022-23, the petitioner has already preferred an appeal under Section 44 of MPLR Code which is pending before the Court of SDO District Guna.

Considered the submission made by counsel for petitioner.

Since the impugned order is already a subject matter of statutory appeal as provided under Section 44 of MPLR Code, therefore, this Court is of this considered opinion that no case is made out warranting initiation of parallel proceedings.

Accordingly, with liberty to the petitioner to pursue the pending appeal, this petition is dismissed.